

Government employees of minority communities

†3266. SHRI PRAKASH JAVADEKAR:

SHRI PRABHAT JHA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether a list of persons belonging to minorities employed in Government jobs, particularly Muslims, is being prepared;
- (b) if so, the details thereof, with reasons;
- (c) the basis of preparing such a list;
- (d) whether all the Ministries have got policy based information in this regard;
- (e) the religions of persons of minorities whose list is being prepared;
- (f) whether it is being prepared in States also;
- (g) if so, whether any State has raised objection over it; and
- (h) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (e) The Prime Minister's New 15 Point Programme for the Welfare of Minorities provides for giving special consideration to minorities in recruitment of police personnel, Central police forces, Railways, nationalized banks and public sector enterprises and for this purpose, the composition of selection committees should be representative. In pursuance of this, the Department of Personnel and Training (DoPT) has issued Office Memorandum on 8th January, 2007. The guidelines issued by DoPT include instructions for monitoring the progress in recruitment of minorities in all Central Ministries/Departments, public sector enterprises, public sector banks and financial institutions. The data of number of persons belonging to the minority communities recruited during the year, is not collected minority community-wise by the DOPT, but for the five minority communities as a whole.

(f) to (h) The Office Memorandum of 8th January, 2007 issued by the Department of Personnel and Training (DoPT) does not envisage receipt of information from the State Governments.

Execution of Sachar Committee recommendations

3267. SHRI MATILAL SARKAR: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the major recommendations of the Sachar Committee in relation to development of the people belonging to religious minority groups of people;
- (b) the decision of the Central Government for execution of these recommendations; and

†Original notice of the question was received in Hindi.